FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ***Ramakrishna Township & Projects Private Limited***

Sl. No	PARTICULARS	DETAILS
1	2	3
1	Name of the corporate debtor	***Ramakrishna Township & Projects Private Limited***
2	Date of incorporation of corporate debtor	6th November, 2007
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada, South East Region
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102AP2007PTC056238
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 54-15-20, Srinagar Colony, Ring Road, Vijayawada, Andhra Pradesh, India-520008
6	Date of closure of Insolvency Resolution Process	30/10/2026
7	Liquidation commencement date of Corporate debtor	Date of Order: 30/10/2026 Date of Intimation to Liquidator:05/11/2026
8	Name and registration number of the insolvency professional acting as liquidator	Namburu Naga Venkata Pardha Saradhi IBBI/IPA-003/IP-N00415/2022-2023/14118
9	Address and e-mail of the liquidator, as registered with the Board	11-336/3, Brundavanam, Ambati Nagar, Mangalagiri-522503, Andhra Pradesh nnvpsaradhi@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	liq.ramakrishna@gmail.com 11-336/3, Brundavanam, Ambati Nagar, Mangalagiri-522503, Andhra Pradesh

Notice is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of liquidation of the ***Ramakrishna Township & Projects Private Limited*** on 30/10/2026 under section 33 of the Code.

Name and signature of liquidator
Namburu Naga Venkata Pardha Saradhi
IBBI/IPA-003/IP-N00415/2022-2023/14118
AFA Valid upto 30/06/2027

Date : 05/11/2026
Place: Mangalagiri

Liquidator in the matter of
Ramakrishna Township & Projects Private Limited

NAMBURU NAGA VENKATA PARDHA SARADHI
IBBI/IPA-003/IP-N00415/2022-2023/14118
AFA VALID UPTO 30/06/2027

ఫారం బి

బహిరంగ ప్రకటన

(ఇన్సాల్వెన్సీ అండ్ బ్యాంక్రప్టసీ బోర్డ్ ఆఫ్ ఇండియా (లిక్విడేషన్ ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 12)

రామకృష్ణ టౌన్‌షిప్ & ప్రాజెక్ట్స్ ప్రైవేట్ లిమిటెడ్ యొక్క స్టేక్ హోల్డర్స్‌కు గమనిక

క్ర.సం	వివరములు	వివరములు
1	2	3
1	కార్పొరేట్ డెటార్ యొక్క పేరు	రామకృష్ణ టౌన్‌షిప్ & ప్రాజెక్ట్స్ ప్రైవేట్ లిమిటెడ్
2	కార్పొరేట్ డెటార్ యొక్క ఇన్‌కార్పొరేషన్ తేది	06 నవంబర్, 2007
3	కార్పొరేట్ డెటార్ ఇన్‌కార్పొరేటెడ్ అయిన/ నమోదైన అథారిటీ	రిజిస్ట్రార్ ఆఫ్ కంపెనీస్, విజయవాడ, సౌత్ ఈస్ట్ రీజియన్
4	కార్పొరేట్ డెటార్ యొక్క కార్పొరేట్ గుర్తింపు నెం./పరిమిత లియబిలిటీ గుర్తింపు నెం.	U70102AP2007PTC056238
5	కార్పొరేట్ డెటార్ యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయము (ఏదైన ఉంటే) యొక్క చిరునామా	నమోదిత కార్యాలయం: 54-15-20, శ్రీనగర్ కాలనీ, రింగ్ రోడ్, విజయవాడ, ఆంధ్రప్రదేశ్, ఇండియా - 520008
6	దివాల తీర్మాన ప్రక్రియ ముగింపు తేది	30/10/2026
7	కార్పొరేట్ డెటార్ యొక్క లిక్విడేషన్ ప్రారంభ తేది	ఉత్తర్వు తేది: 30/10/2026 లిక్విడేటర్‌కు సమాచారం అందించిన తేదీ: 05/11/2026
8	లిక్విడేటర్‌గా వ్యవహరిస్తున్న దివాల నిపుణుని పేరు మరియు రిజిస్ట్రేషన్ నెం.	నంబూరు నాగ వెంకట పార్థసారథి IBBI/IPA-003/IP-N00415/2022-2023/14118
9	బోర్డు వద్ద నమోదు చేయబడిన ప్రకారం లిక్విడేటర్ యొక్క చిరునామా మరియు ఇ-మెయిల్	11-336/3, బృందావనం, అంబటి నగర్, మంగళగిరి-522503, ఆంధ్రప్రదేశ్ ఇ-మెయిల్: nnvpsaradhi@gmail.com
10	లిక్విడేటర్‌తో ఉత్తర ప్రత్యుత్తరములు జరుపుటకు చిరునామా మరియు ఇ-మెయిల్	liq.ramakrishna@gmail.com 11-336/3, బృందావనం, అంబటి నగర్, మంగళగిరి-522503, ఆంధ్రప్రదేశ్

ఈ నోటీసు ద్వారా తెలియజేయునది ఏమనగా **జాతీయ కంపెనీ లా ట్రిబ్యునల్, అమరావతి బెంచ్** వారు సదరు కోడ్‌తో సెక్షన్ 33 క్రింద **రామకృష్ణ టౌన్‌షిప్ & ప్రాజెక్ట్స్ ప్రైవేట్ లిమిటెడ్** యొక్క లిక్విడేషన్ **30.10.2026**న ప్రారంభమగునట్లు ఆదేశించినారు.

1 of 1

లిక్విడేటర్ పేరు మరియు సంతకము:
నంబూరు నాగ వెంకట పార్థసారథి
IBBI/IPA-003/IP-N00415/2022-2023/14118
AFA 30-06-2027 వరకు చెల్లుబాటు అవుతుంది

తేది: 05/11/2026
ప్రదేశం: మంగళగిరి

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
Ramakrishna Township & Projects Private Limited

Sl.No	PARTICULARS	DETAILS
1	2	3
1	Name of the corporate debtor	Ramakrishna Township & Projects Private Limited
2	Date of incorporation of corporate debtor	6th November, 2007
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada, South East Region
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102AP2007PTC056238
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 54-15-20, Srinagar Colony, Ring Road, Vijayawada, Andhra Pradesh, India-520008
6	Date of closure of Insolvency Resolution Process	30/10/2026
7	Liquidation commencement date of corporate debtor	Date of Order: 30/10/2026 Date of Intimation to Liquidator:05/11/2026
8	Name and registration number of the insolvency professional acting as liquidator	Namburu Naga Venkata Pardha Saradhi IBBI/IPA-003/IP-N00415/2022-2023/14118
9	Address and e-mail of the liquidator, as registered with the board	11-336/3, Brundavanam, Ambati Nagar, Mangalagiri-522503, Andhra Pradesh nnvpsaradhi@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	liq.ramakrishna@gmail.com 11-336/3, Brundavanam, Ambati Nagar, Mangalagiri-522503, Andhra Pradesh

Notice is hereby given that the **National Company Law Tribunal, Amaravathi Bench** has ordered the commencement of liquidation of the **Ramakrishna Township & Projects Private Limited on 30/10/2026** under section 33 of the Code.

Name and signature of liquidator
Namburu Naga Venkata Pardha Saradhi
IBBI/IPA-003/IP-N00415/2022-2023/14118
AFA Valid upto 30/06/2027

Date : 05/11/2026
Place: Mangalagiri